

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

RAJYA SABHA
UNSTARRED QUESTION NO. 694
TO BE ANSWERED ON 08/12/2023

CANCELLATION OF PROPOSED WORLD TRADE CENTER PROJECT IN RANCHI

694. SMT. MAHUA MAJI:

Will the Minister of **COMMERCE & INDUSTRY** be pleased to state:

- (a) whether ₹44.60 crore was sanctioned in Trade Infrastructure for Export Scheme (TIES) meeting held in 2019 for the construction of the World Trade Centre in Ranchi;
- (b) whether after disbursement of first installment the project has been cancelled and demand has been made to return the sanctioned amount with interest;
- (c) whether the State Government's request for reconsideration was rejected;
- (d) whether the establishment of the World Trade Centre in Ranchi would increase the possibilities of export of products immensely and play an important role in the progressive development of the State; and
- (e) whether Government proposes to reapprove this scheme?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SMT. ANUPRIYA PATEL)

(a) to (e) The Empowered Committee (EC) on Trade Infrastructure for Export Scheme (TIES), in its 9th meeting held in July 2019, approved the release of 1st instalment of the TIES grant of Rs. 9.80 Cr for the project out of the total eligible share of Rs 19.61 Cr.

The project's original completion time was August 2020. The status report of the project was called in September, 2020 & December, 2020. However, there was no progress in the project. The progress of the project was reviewed by the EC in February 2021. After due deliberation, Jharkhand Industrial Infrastructure Development Corporation (JIIDCO) was directed to submit revised timelines for the completion of the project as the progress was not satisfactory. The status report of the project was again sought from the Implementing Agency in May, 2021, June, 2021, October, 2021 and January, 2022. The Implementing Agency did not complete the tendering

process till January, 2022. The progress report of the project was sought again in July, 2022 and it was reviewed in August, 2022.

However, there was no physical and financial progress in the project. The EC reviewed the project's progress in September, 2022 and noted that the implementation remained unsatisfactory even after extending the time period for its completion. Accordingly, as per TIES guidelines, JIIDCO, the Implementing Agency for the project, was directed to refund the amount of Rs. 9.80 Cr to the Department along with the amount of interest accrued thereon. As per TIES guidelines, Implementing Agency must ensure timely and proper implementation of the project without time and cost overruns.
